

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 &
IA NO. 450 OF 2016**

Dated: 8th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.	...Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Ms. Sanjna Dua for
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Mridul Chakravarty
Mr. Pallav Mongia for R-4

Ms. Nandita Bajpai for R.2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.04.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member